CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 27TH DAY OF JULY, 2000 Civil Contempt Pet.No.89/98 in Original Application No.944 of 1998

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MR.S.BISWAS, MEMBER(A)

- 1. Arun Kumar Singh,aged about 18 years S/o Shri Shiv Bhooshan R/o Nonari, Kanpur Dehat-209310
- 2. Smt. Arun Kumari, aged about 30 years Wife of Sri Rakesh Singh, R/o Nonari, Kanpur Dehat.
- 3. Smt. Smita Bhadaauria, aged about 20 years, Wife of Sri A.K.Singh, R/o Nonari, Kanpur Dehat.

..... Applicants

(By Adv: Shri Arvind Kumar)

Versus

- 1. Shri P.K.Gopinath,
 Post Master General
 Kanpur Region,
 Kanpur- 208001
- 2. Shri R.B.L.Dixit,
 Superintendent Post Offices
 Kanpur(M) Division,
 Kanpur-208001

.... Respondents

ORDER(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi, V.C.)

Heard counsel for the applicant. The application has been filed complaining non-compliance of the order of this Tribunal dated 07.9.1998 passed in OA No.944/98. From the

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averments made in the contempt application it appears that respondents have cancelled the entire selection . In the circumstances, there is no question of consideration of application of the applicant. No contempt is made out.

The Contempt application is dismissed.

MEMBER(A) VICE CHAIRMAN

Dated:27.7.2000

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